NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

Appeal No.253/2017

IN THE MATTER OF:

Dwiti Constructions Private Limited

.. PETITIONER

SECTION:

Under Section 252

Order delivered on 13.12.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondents

For the RD (N)

For the Intervener

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ORDER

None appears for the petitioner. In the circumstances, the matter is adjourned to 10.1.2018 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 13.12.2017